

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

Item No.210 - CP(IB)/238(AHM)2022
Item No.211 – IA 06 of 2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Yes Bank Limited

.....Applicant

V/s

Sandeep Vedant

.....Respondent

(Personal Guarantors)

Order delivered on: 29/01/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Uditia Miyan, Adv.

RP

: Mr. Prakul Thadi

For the Respondent

: None

ORDER

Ld. Counsel for the applicant is not audible. Ld. Counsel for the respondent is not present today.

List for further consideration on 13.02.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)